Corrigendum

New Delhi, the 30 August, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.03/2019- Union Territory Tax (Rate), dated the 29th March, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 262 (E), dated the 29th March, 2019, -

(a) at page 172, in line 15, for “FORM GST ITC-03” read “FORM GST DRC-03”; and

(b) at page 177, in line 3, for “FORM GST ITC-03” read “FORM GST DRC-03”.

(Ruchi Bisht)
Under Secretary to the Government of India